

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 17.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA No.134/2018 in CP No.154/241/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Tropical Bio Fresh (India) Ltd and Othes</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Vamsee Krishna Yerramreddy</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Tropical Bio Fresh (India) Ltd and Othes</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

**IA 134/2018** – Learned Counsel for Respondent appeared via video conference. Since this application filed for challenging the very locus standi of the Applicant in filing the application, let IA 134/2018 be heard first. We, therefore, direct the Applicant to get ready on the next hearing date, lest, opportunity to make submissions will be closed.

For hearing, list the matter on 15.12.2022.

**Sd/-**

**MEMBER (TECHNICAL)**

Syamala

**Sd/-**

**MEMBER (JUDICIAL)**